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(2024) 11 NCDRC CK 0077

National Consumer Disputes Redressal Commission

Case No: First Appeal No. 214 Of 2017

M/s Hundi Lal Jain Cold Storage & Ice Factory Pvt. Ltd

APPELLANT

Vs

United India Insurance Co. Ltd

RESPONDENT

Date of Decision: Nov. 22, 2024

Acts Referred:

• Consumer Protection Act, 1986 - Section 19

• Insurance Act, 1938 - Section 64UM, 64UM(2), 64UM(3), 64UM(4)

Hon'ble Judges: Subhash Chandra, Presiding Member; Avm J. Rajendra, Avsm Vsm (Retd.),

Member

Bench: Division Bench

Advocate: Rahul Shukla, Sayantani Basak, Rajesh K Gupta

Final Decision: Dismissed

Judgement